## F.No. 01(03)/Roster/CESTAT/2025-part-II

## **Customs, Excise and Service Tax Appellate Tribunal**

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 16.09.2025

## ORDER NO. 175 of 2025

Hon'ble President is pleased to partially modify the roster order no. 160 of 2025 for **CESTAT**, **Chennai** on **17.09.2025**, **18.09.2025** and **19.09.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 17.09.2025, 18.09.2025 and 19.09.2025	Mr. P. Dinesha, Hon'ble Member (Judicial)	Chamber work.
	Mr. M. Ajit Kumar, Hon'ble Member (Technical) and Mr. Ajayan T. V, Hon'ble Member (Judicial)	Customs, Excise and Service Tax Division Bench matters.
	Mr. Vasa Sheshagiri Rao, Hon'ble Member (Technical)	Single Member Bench matters.

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website <a href="www.cestat.gov.in">www.cestat.gov.in</a> in the link "Daily orders"/"court proceedings".

By Order

(Mukesh Gupta) Deputy Registrar

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Deputy Registrar